



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Jun/202627/3

**DATED:** 24/06/2026

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jun/202627/3 dated 24/06/2026 of Norms Committee - V for the year 2026-27 was held on 24/06/2026 under the Chairmanship of CHANDRA MISHRA, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives       | Department           |
|-------|-----------------------------------------------|----------------------|
| 1     | RAJ KAMAL, Director                           | DGFT(HQ)             |
| 2     | RAMESH VERMA, Joint DGFT                      | DGFT(HQ)             |
| 3     | SAURABH GOYAL, Deputy DGFT                    | DGFT(HQ)             |
| 4     | Raghvendra Kumar, Assistant Section Officer   | DGFT(HQ)             |
| 5     | Sanjay Kumar, Sr. Secretariate Assistant(SSA) | DGFT(HQ)             |
| 6     | Govind Prasad, Technical Consultant           | Ministry of Textiles |
| 7     | Kuldeep Singh, Technical Consultant           | Ministry of MSME     |
| 8     | Nand Lal, Technical Consultant                | DGFT                 |
| 9     | Prabir Jana, Technical Consultant             | Ministry of Textiles |
| 10    | Ramasrey Lal, Technical Consultant            | DGFT                 |

|    |                                     |                      |
|----|-------------------------------------|----------------------|
| 11 | Sanjay Charak, Technical Consultant | Ministry of Textiles |
| 12 | Shaish Kumar, Technical Consultant  | DGFT                 |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 1 / NC/5/MEET/Jun/202627/3                 |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | CREATIVE TEXTILE MILLS PRIVATE LTD         |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00004363AM26                 |
| RA File Number                                                                                                                                                                                                                      | NA                                         |
| Licence No and Date                                                                                                                                                                                                                 | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 2 / NC/5/MEET/Jun/202627/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | AVANTI OVERSEAS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 018505000182AM19                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 052304000333 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0510408227/25/10/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms is as applied for.</p> <p>It is to be noted that this Ad-hoc norm is case specific based on CAD &amp; other technical details submitted by the firm.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions on HBP.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 3 / NC/5/MEET/Jun/202627/3                 |
| Case Status             | Case Approved                              |
| Party Name              | TANGERINE DESIGN PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00000947AM27                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                       |       |                                                |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|-------|------------------------------------------------|---------------------------------------------|
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 05AX04000375 AM23                                     |       |                                                |                                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0511012347/09/05/2022                                 |       |                                                |                                             |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                                       |       |                                                |                                             |
| The Committee considered the case as per the agenda along with the relevant records. It noted that the firm had sought a review of the fixation of input-output norms and submitted the requisite documents. The Committee further noted the report of the technical authority based on the assessment made by him during the factory visit and the recommendations contained therein. Accordingly, relying on the technical assessment and recommendations of the technical authority, the Committee decided to approve the input-output norms as under. |                                                       |       |                                                |                                             |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Export Item                                           | Qty.  | Import Items                                   | Qty. Recommended                            |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Leather Belt - width 30 MM-<br>Finish Size 41-53 inch | 11000 | COW CRUST<br>LEATHER<br>(Relevant thickness)   | 6300.46<br>SQF                              |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                       | PCS   | METAL BUCKLE<br>(Relevant Quality and<br>Size) | Net+1% or applied Qty.<br>whichever is less |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Leather Belt - width 32 MM-<br>Finish Size 41-53 inch | 14000 | COW CRUST<br>LEATHER<br>(Relevant thickness)   | 8508.323<br>SQF                             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                       | PCS   | METAL BUCKLE<br>(Relevant Quality and<br>Size) | Net+1% or applied Qty.<br>whichever is less |
| 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Leather Belt - width 35 MM-<br>Finish Size 39-53 inch | 10300 | COW CRUST<br>LEATHER<br>(Relevant thickness)   | 6715.208<br>SQF                             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                       | PCS   | METAL BUCKLE<br>(Relevant Quality and<br>Size) | Net+1% or applied Qty.<br>whichever is less |
| It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                       |       |                                                |                                             |

This is a one time basis and no repeat licence will be granted.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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|-------------------------|--------------------------------------------|
| Case No.                | 4 / NC/5/MEET/Jun/202627/3                 |
| Case Status             | Case Approved                              |
| Party Name              | TANGERINE DESIGN PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00000949AM27                  |
| RA File Number          | 05AX04001119 AM23                          |
| Licence No and Date     | 0511013789/15/07/2022                      |

**Norms Committee Decision:**

The Committee considered the case as per the agenda along with the relevant records. It noted that the firm had sought a review of the fixation of input-output norms and submitted the requisite documents. The Committee further noted the report of the technical authority based on the assessment made by him during the factory visit and the recommendations contained therein. Accordingly, relying on the technical assessment and recommendations of the technical authority, the Committee decided to approve the input-output norms as under.

| S. No. | Export Item                                           | Qty.  | Import Items                           | Qty. Recommended                         |
|--------|-------------------------------------------------------|-------|----------------------------------------|------------------------------------------|
|        |                                                       |       | COW CRUST LEATHER (relevant thickness) | 18351.799                                |
|        |                                                       |       |                                        | SQF                                      |
| 1      | Leather Belt - width 35mm - Finish Size 41 to 53 inch | 28000 | PU Label                               | Net+1% or applied Qty. whichever is less |
|        |                                                       | PCS   | Paper Hangtag                          | Net+1% or applied Qty. whichever is less |
|        |                                                       |       | COW CRUST LEATHER (relevant thickness) | 14400.01                                 |
|        |                                                       |       |                                        | SQF                                      |
| 2      | Leather Belt - width 38mm - Finish Size 41 to 49 inch | 21000 | PU Label                               | Net+1% or applied Qty. whichever is less |
|        |                                                       | PCS   | Paper Hangtag                          | Net+1% or applied Qty.                   |

|                                                                                                                |                                                                |                  |                                                             |
|----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|------------------|-------------------------------------------------------------|
|                                                                                                                |                                                                |                  | whichever is less                                           |
| COW CRUST LEATHER                                                                                              |                                                                |                  | 30881.286                                                   |
| (relevant thickness)                                                                                           |                                                                |                  | SQF                                                         |
| 3                                                                                                              | Leather Belt -<br>width 30mm -<br>Finish Size 41<br>to 49 inch | 56000<br><br>PCS | PU Label<br><br>Net+1% or applied Qty.<br>whichever is less |
| Paper Hangtag                                                                                                  |                                                                |                  | Net+1% or applied Qty.<br>whichever is less                 |
| It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. |                                                                |                  |                                                             |
| This is a one time basis and no repeat licence will be granted.                                                |                                                                |                  |                                                             |
| RA concerned may take necessary action subject to compliance of other usual conditions on HBP.                 |                                                                |                  |                                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|----------------------------------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 5 / NC/5/MEET/Jun/202627/3                 |                                        |                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |                                        |                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | TANGERINE DESIGN PRIVATE LIMITED           |                                        |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |                                        |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00000946AM27                  |                                        |                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 05AX04001310 AM23                          |                                        |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0511014102/04/08/2022                      |                                        |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                            |                                        |                  |
| The Committee considered the case as per the agenda along with the relevant records. It noted that the firm had sought a review of the fixation of input-output norms and submitted the requisite documents. The Committee further noted the report of the technical authority based on the assessment made by him during the factory visit and the recommendations contained therein. Accordingly, relying on the technical assessment and recommendations of the technical authority, the Committee decided to approve the input-output norms as under. |                                            |                                        |                  |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Export Item                                | Qty.                                   | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Leather Belt - width 38mm -                | 25200 PCS                              | 16595.251 SQF    |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            | COW CRUST LEATHER (relevant thickness) |                  |

|   |                                                                |                  |                              |                                           |                                             |
|---|----------------------------------------------------------------|------------------|------------------------------|-------------------------------------------|---------------------------------------------|
| 2 | Leather Belt -<br>width 38mm -<br>Finish Size 41<br>to 53 inch | 19500<br><br>PCS | Finish Size 41<br>to 53 inch | METAL BUCKLE<br>(relevant quality & size) | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | PU Label                                  | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | Paper Hangtag                             | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | COW CRUST LEATHER<br>(relevant thickness) | 13963.654<br>SQF                            |
|   | Leather Belt -<br>width 38mm -<br>Finish Size 41<br>to 53 inch | 5400<br><br>PCS  |                              | METAL BUCKLE<br>(relevant quality & size) | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | PU Label                                  | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | Paper Hangtag                             | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              | COW CRUST LEATHER<br>(relevant thickness) | 3874.933<br>SQF                             |
|   | Leather Belt -<br>width 38mm -<br>Finish Size<br>41 to 53 inch | 5400<br><br>PCS  |                              | METAL BUCKLE<br>(relevant quality & size) | Net+1% or applied Qty.<br>whichever is less |
|   |                                                                |                  |                              |                                           |                                             |

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

This is a one time basis and no repeat licence will be granted.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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|-------------|----------------------------------|
| Case No.    | 6 / NC/5/MEET/Jun/202627/3       |
| Case Status | Case Approved                    |
| Party Name  | TANGERINE DESIGN PRIVATE LIMITED |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00000948AM27                  |
| RA File Number          | 05AX04003102 AM23                          |
| Licence No and Date     | 0511016976/23/01/2023                      |

Norms Committee Decision:

The Committee considered the case as per the agenda along with the relevant records. It noted that the firm had sought a review of the fixation of input-output norms and submitted the requisite documents. The Committee further noted the report of the technical authority based on the assessment made by him during the factory visit and the recommendations contained therein. Accordingly, relying on the technical assessment and recommendations of the technical authority, the Committee decided to approve the input-output norms as under:

| S. No. | Export Item                                              | Qty.         | Import Items                              | Qty. Recommended                              |
|--------|----------------------------------------------------------|--------------|-------------------------------------------|-----------------------------------------------|
| 1      | Leather Belt - width 35mm -<br>Finish Size 45 to 57 inch | 46500<br>PCS | COW CRUST LEATHER                         | 33716.054                                     |
|        |                                                          |              | (relevant thickness)                      | SQF                                           |
|        |                                                          |              | PU Label                                  | Net + 1% or applied Qty.<br>whichever is less |
|        |                                                          |              | METAL BUCKLE<br>(relevant quality & size) | Net + 1% or applied Qty.<br>whichever is less |
| 2      | Leather Belt - width 30mm -<br>Finish Size 41 to 49 inch | 20000<br>PCS | Paper Hangtag                             | Net + 1% or applied Qty.<br>whichever is less |
|        |                                                          |              | COW CRUST LEATHER                         | 11351.319                                     |
|        |                                                          |              | (relevant thickness)                      | SQF                                           |
|        |                                                          |              | PU Label                                  | Net + 1% or applied Qty.<br>whichever is less |
| 3      | Leather Belt - width 38mm -                              | 28500        | METAL BUCKLE<br>(relevant quality & size) | Net + 1% or applied Qty.<br>whichever is less |
|        |                                                          |              | Paper Hangtag                             | Net + 1% or applied Qty.<br>whichever is less |
|        |                                                          |              | COW CRUST LEATHER                         | 22320.791                                     |

|                                                                                                                |                           |                      |                                               |
|----------------------------------------------------------------------------------------------------------------|---------------------------|----------------------|-----------------------------------------------|
| Finish Size 45 to 57 inch                                                                                      | PCS                       | (relevant thickness) | SQF                                           |
|                                                                                                                | PU Label                  |                      | Net + 1% or applied Qty.<br>whichever is less |
|                                                                                                                | METAL BUCKLE              |                      | Net + 1% or applied Qty.<br>whichever is less |
|                                                                                                                | (relevant quality & size) |                      |                                               |
|                                                                                                                | Paper Hangtag             |                      | Net + 1% or applied Qty.<br>whichever is less |
| It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. |                           |                      |                                               |
| This is a one time basis and no repeat licence will be granted.                                                |                           |                      |                                               |
| RA concerned may take necessary action subject to compliance of other usual conditions on HBP.                 |                           |                      |                                               |

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| Case No.                                                                                                                                                   | 7 / NC/5/MEET/Jun/202627/3                 |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | ORTHOLITE INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM REVIW00001182AM26                  |
| RA File Number                                                                                                                                             | 04AX04000727 AM24                          |
| Licence No and Date                                                                                                                                        | 0411006435/20/11/2023                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |
| The case stands deferred.                                                                                                                                  |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 8 / NC/5/MEET/Jun/202627/3                 |
| Case Status             | Case Deferred                              |
| Party Name              | SHIRE HORSE                                |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00004325AM26                  |
| RA File Number          | 06AX04000251 AM24                          |

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| Licence No and Date                                                                                                                                                                                                                 | 0611002318/21/11/2023 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                       |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 9 / NC/5/MEET/Jun/202627/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | SUPERHOUSE LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00000715AM27                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 06AX04000296 AM24                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0611002395/29/12/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit detailed computer aided drawings of the item manufacture i. e export product.</li> <li>2. Firm to submit size chart of each of the claimed product.</li> <li>3. Firm to submit calculation sheet and measurement chart of export products.</li> <li>4. Firm to submit photographs of the claimed product with proper front &amp; back view.</li> <li>5. Firm to submit details of wastage percentage at each stage of the process.</li> <li>6. Firm to submit justification for higher consumption of export product 2.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                              | 10 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                            | ORTHOLITE INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                        | HQRNORM REVIW00001185AM26                  |
| RA File Number                                                                                                                                        | 04AX04001178 AM24                          |
| Licence No and Date                                                                                                                                   | 0411007196/02/04/2024                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the</p> |                                            |

recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit complete manufacturing process alongwith stagewise wastage for each export item along with calculation sheet.
2. Firm to submit coloured images of the export items

Firm to submit difference between export item no. 3 & 4, as one is sought on weight basis and another is in pair form.

The case stands deferred.

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| Case No.                                                                                                                                                   | 11 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | NOMAD ORIGINALS OVERSEAS PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM REVIW00006100AM26                  |
| RA File Number                                                                                                                                             | 05AX04001627 AM25                          |
| Licence No and Date                                                                                                                                        | 0511027402/27/08/2024                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |
| The case stands deferred.                                                                                                                                  |                                            |

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| Case No.                                                                                                                                                   | 12 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | ARJAN IMPEX PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM REVIW00005803AM26                  |
| RA File Number                                                                                                                                             | 05AX04001580 AM25                          |
| Licence No and Date                                                                                                                                        | 0511027386/27/08/2024                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |
| The case stands deferred.                                                                                                                                  |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                          | 13 / NC/5/MEET/Jun/202627/3                                                                                                                                                                     |       |                                                                                                       |                  |
| Case Status                                                                                                                                                                                                                                                                                                       | Case Approved                                                                                                                                                                                   |       |                                                                                                       |                  |
| Party Name                                                                                                                                                                                                                                                                                                        | UTEX INDUSTRIES PRIVATE LIMITED                                                                                                                                                                 |       |                                                                                                       |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                           | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026                                                                                                                                                      |       |                                                                                                       |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00000318AM27                                                                                                                                                                       |       |                                                                                                       |                  |
| RA File Number                                                                                                                                                                                                                                                                                                    | 50AX04000135 AM25                                                                                                                                                                               |       |                                                                                                       |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                               | 5011001838/30/01/2025                                                                                                                                                                           |       |                                                                                                       |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                         |                                                                                                                                                                                                 |       |                                                                                                       |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                                                                                                                                                                                 |       |                                                                                                       |                  |
| S. No.                                                                                                                                                                                                                                                                                                            | Export Item                                                                                                                                                                                     | Qty.  | Import Items                                                                                          | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                 | Industrial Safety Harness                                                                                                                                                                       | 65000 | High Tenacity Polyester Yarn                                                                          | 68159            |
|                                                                                                                                                                                                                                                                                                                   | Containing High Tenacity Polyester Yarn HT-1100dtex 63700 kg & HT-2200dtex 5850 kg, Carabiner/Auto Lock/Snap hook 65000 no, Frame set 65000 no, Buckle set 65000 no, Scaffolding hook 130000 no | NOS   | HT 1100dtex/192f Grade: - AA                                                                          | KGS              |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | High Tenacity Polyester Yarn                                                                          | 6259             |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | HT 2200dtex/244f Grade:- AA                                                                           | KGS              |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | Cold formed Steel (Carabiner/ Auto Lock / Snap hook)                                                  | 65000            |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | Min. Breaking Load:- 5600Ibs 25Kn Net weight:- 165g Meets or exceeds:- EN 362-2004                    | NOS              |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | Sheet Steel, Heat Treated (Frame sets)                                                                | 65000            |
|                                                                                                                                                                                                                                                                                                                   |                                                                                                                                                                                                 |       | Min. Breaking Load:- 4000Ibs 18Kn Net weight:- 27g Meets or exceeds:- ANSI Z359.12-19 CSA Z259.12-16. | NOS              |

|                                                                                                                |        |
|----------------------------------------------------------------------------------------------------------------|--------|
| Sheet Steel, Heat Treated ( Buckle sets)                                                                       |        |
| Min. Breaking Load:- 4000Ibs 18Kn Net                                                                          | 65000  |
| weight:- 28.5g Meets or exceeds:- ANSI Z359.12-19 CSA Z259.12-16                                               | NOS    |
| Forged Steel, Heat Treated (Scaffolding hooks)                                                                 |        |
| Min. Breaking Load:- 5000Ibs 23Kn Net                                                                          | 130000 |
| weight:- 483g Meets or exceeds:- EN 362-2004                                                                   | NOS    |
| It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. |        |
| RA concerned may take necessary action subject to compliance of other usual conditions on HBP.                 |        |

|                                                                                                                                                                                                                                                                                                                                 |                                            |      |              |                  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------|--------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                                        | 14 / NC/5/MEET/Jun/202627/3                |      |              |                  |
| Case Status                                                                                                                                                                                                                                                                                                                     | Case Approved                              |      |              |                  |
| Party Name                                                                                                                                                                                                                                                                                                                      | SAKTHI INFRA TEX PRIVATE LIMITED           |      |              |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                         | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |      |              |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000093AM26                 |      |              |                  |
| RA File Number                                                                                                                                                                                                                                                                                                                  | 32AX04000841 AM25                          |      |              |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                             | 3211008741/04/04/2025                      |      |              |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                       |                                            |      |              |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                            |      |              |                  |
| S. No.                                                                                                                                                                                                                                                                                                                          | Export Item                                | Qty. | Import Items | Qty. Recommended |

|   |                                                                                                                                                                                                                          |               |                                                                                                                                                                                                                                          |                       |
|---|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 1 | MENS FULL SLEEVE SWEAT SHIRT WITH HOOD Made out of BODY FABRIC (Import item Sl.No.1), RIB for BOTTOM HEM AND CUFF (Import item Sl.No.2), FABRIC for NECK (Import item Sl.No.3) Relevant Fabric GSM as per above Imports. | 299615<br>PCS | BODY FABRIC CVC<br>Fleece+Wicking & odor<br>protection content: 60% BCI<br>Cotton /40% Recycled<br>Polyester (+/-5% in<br>Composition) Fabric,<br>Weight:280GSM +/- 5% CW<br>68"/70" FW M/L 0% +/-<br>0.25% VARIOUS COLORS               | 749037.500<br><br>SQM |
|   |                                                                                                                                                                                                                          |               | RIB-BOTTOM HEM &<br>CUFF 2 x 2 Rib+Wicking &<br>odor protection content:<br>63%RECYCLED Poly / 34%<br>BCI Cotton / 3% Spandex (+/-<br>5% in Composition) Fabric,<br>Weight:300 GSM +/- 5% CW<br>43"/45" FW M/L 0+0.25%<br>VARIOUS COLORS | 97373.460<br><br>SQM  |
|   |                                                                                                                                                                                                                          |               | FABRIC for NECK-Fibre<br>Content: 65% Polyester 35%<br>Cotton Knitted Single Jersey<br>(+/-5% in Composition)<br>Fabric, Weight:140 GSM (+/-<br>5%) CW:67/69" FW M/L<br>0%+0.25%                                                         | 9455.210<br><br>SQM   |
| 2 | MENS FULL SLEEVE SWEAT SHIRT WITH HOOD Made out of BODY FABRIC (Import item Sl.No.4), RIB for BOTTOM HEM AND CUFF (Import item Sl.No.5), FABRIC for NECK (Import item Sl.No.6) Relevant Fabric GSM as per above Imports. | 907176<br>PCS | BODY FABRIC CVC<br>Fleece+Wicking & odor<br>protection content: 58% BCI<br>Cotton /42% Recycled<br>Polyester (+/-5% in<br>Composition) Fabric, Weight<br>280 GSM +/- 5% CW<br>68"/70": FW M/L 0% +/-<br>0.25% VARIOUS COLORS             | 2267940<br><br>SQM    |
|   |                                                                                                                                                                                                                          |               | RIB-BOTTOM HEM &<br>CUFF 2 x 2 Rib+Wicking &<br>odor protection content:<br>63%RECYCLED Poly / 34%<br>BCI Cotton / 3% Spandex (+/-<br>5% in Composition) Fabric,<br>Weight:300 GSM +/- 5% CW<br>43"/45" FW M/L 0+0.25%<br>VARIOUS COLORS | 294827.960<br><br>SQM |

FABRIC for NECK-Fibre  
 Content: 65% Polyester 35%  
 Cotton Knitted Single Jersey 28628.500  
 (+/-5% in Composition)  
 Fabric, Weight:140 GSM (+/- SQM  
 5%) CW:67/69" FW M/L  
 0%+0.25%

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 15 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00003451AM26                 |
| RA File Number          | 04AX04000691 AM26                          |
| Licence No and Date     | 0411010475/26/09/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Window furnishing is a generic name of export product. It appears a window blind and to be specified specifically. Fabric used in the export product may be clearly specified.
2. Firm to submit weight of export product in Kgs with accessories and without accessories (Fabric weight). Weight of each input in the export product to be expressly mentioned.
3. Firm to submit weight of input fabric in kgs.
4. Firm to submit size of window blind to be exported.
5. Firm to submit stagewise manufacturing process and stagewise wastage with justification.
6. For changes made in export product and input fabric description/specifications, amendment in license may be obtained and submitted.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 16 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00003452AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AX04000693 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411010477/26/09/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit size (length and width) of the export item.</li> <li>2. Firm to submit complete manufacturing process alongwith stagewise wastage for each input item along with calculation sheet.</li> <li>3. Firm to submit coloured images of the each component used in export items</li> </ol> <p>The case stands deferred.</p> |                                            |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 17 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00003454AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AX04000694 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411010480/29/09/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Window furnishing is a generic name of export product. It appears a window blind and to be specified specifically. Fabric used in the export product may be clearly specified.</li> <li>2. Firm to submit weight of export product in Kgs with accessories and without accessories (Fabric weight). Weight of each input in the export product to be expressly mentioned.</li> </ol> |                                            |

3. Firm to submit weight of input fabric in kgs.
4. Firm to submit size of window blind to be exported.
5. Firm to submit stagewise manufacturing process and stagewise wastage with justification.
6. For changes made in export product and input fabric description/specifications, amendment in license may be obtained and submitted.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 18 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00003475AM26                 |
| RA File Number          | 04AX04000692 AM26                          |
| Licence No and Date     | 0411010490/30/09/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit size (length and width) of the export item.
2. Firm to submit complete manufacturing process alongwith stagewise wastage for each input item along with calculation sheet.
3. Firm to submit coloured images of the each component used in export items

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 19 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | BIG BAGS INTERNATIONAL PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00000359AM27                  |
| RA File Number          | 07AX04001260 AM26                          |
| Licence No and          | 0711015891/13/10/2025                      |

|                                                                                                                                                                                                                                     |  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |  |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                   | 20 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | LUNA APPARELS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00003849AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 02AX04000496 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0211009707/22/10/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <p>1. Firm to submit the justification for higher consumption.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 21 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | RAMA OVERSEAS LTD                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM REVIW00000854AM27                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 02AX04000558 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0211009736/22/10/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Dec/202526/15 date 26/15/2026 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case.</p> |                                            |

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 22 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Rejected                              |
| Party Name              | AFFLATUS INTERNATIONAL                     |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM REVIW00000662AM27                  |
| RA File Number          | 05AX04002552 AM26                          |
| Licence No and Date     | 0511035811/22/10/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Dec/202526/15 date 26/15/2026 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 23 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | LUNA APPARELS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00003896AM26                 |
| RA File Number          | 02AX04000564 AM26                          |
| Licence No and Date     | 0211009754/24/10/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms is as under:

| S. No. | Export Item                             | Qty.         | Import Items                 | Qty. Recommended |
|--------|-----------------------------------------|--------------|------------------------------|------------------|
| 1      | A001 TROUSER<br>READYMADE WOVEN TROUSER | 12000<br>NOS | FABRIC<br>64% POLYESTER &33% | 35040<br>SQM     |

|   |                                                                                                                                                                                                                  |                 |                                                                                                    |                  |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|----------------------------------------------------------------------------------------------------|------------------|
|   | MADE OF 64% POLYESTER & 33% COTTON 3% SPANDEX FABRIC GSM 260 10%+/- (IMPORT CONTENT SL 1, FABRIC 260 GSM 38235.29 SQM SL,3 TAPE 30000 MTR NET TO NET                                                             |                 | COTTON 3% SPANDEX FABRIC GSM 260 10%+/- WIDTH 1.52 MTR 10%+/-                                      |                  |
|   |                                                                                                                                                                                                                  |                 | TAPE<br>REFLECTIVE TAPE GREY-50MM                                                                  | 30000<br>MTR     |
| 2 | A019 TROUSER<br><br>READYMADE WOVEN TROUSER MADE OF 78% POLYESTER 19% COTTON & 3% SPANDEX FABRIC GSM 260 10% +/- (IMP CONTENT 2, FABRIC 260 GSM 16250 SQM SL 4, PIPING CORD 12750 MTR NET TO NET                 | 5100<br><br>NOS | FABRIC<br><br>78% POLYESTER & 19% COTTON & 3% SPANDEX FABRIC GSM 260 10% +/- WIDTH 1.52 MTR 10%+/- | 14890<br><br>SQM |
|   |                                                                                                                                                                                                                  |                 | PIPING<br><br>PIPING CORD SILVER                                                                   | 12750<br><br>MTR |
| 3 | A017 TROUSER<br><br>READYMADE WOVEN TROUSER MADE OF 92% NYLON & 8% SPANDEX FABRIC 220 GSM 10%+/- (IMPORT CONTENT SL5 FABRIC 220 GSM 22303.92 SQM SL 8 TAPE 8400 MTR SL 11 BUTTON 2000 NUM NET TO NET             | 7000<br><br>NOS | FABRIC<br><br>92% NYLON 8% SPANDEX 220 GSM 10%+/- WIDTH 1.52 MTR                                   | 21000<br><br>SQM |
|   |                                                                                                                                                                                                                  |                 | TAPE<br><br>REFLECTIVE TAPE GREY-35MM                                                              | 8400<br><br>MTR  |
|   |                                                                                                                                                                                                                  |                 | BUTTON<br><br>NYLON SURFACE JEANS BUTTON                                                           | 2000<br><br>NOS  |
| 4 | I002 JACKET (HALF)<br><br>READYMADE WOVEN JACKET HALF MADE OF 92% NYLON & 8% SPANDEX FABRIC 220 GSM 10% +/- (IMPORT CONTENT SL 6 FABRIC 220 GSM 4117.65 SQM SL 9 TAPE 16450 MTR SL 10 ZIPPER 6000 NUM NET TO NET | 2000<br><br>NOS | FABRIC<br><br>92% NYLON 8% SPANDEX 220 GSM 10%+/- WIDTH 1.52 MTR"                                  | 4200<br><br>SQM  |
|   |                                                                                                                                                                                                                  |                 | TAPE<br><br>REFLECTIVE TAPE GREY-35MM                                                              | 1528<br><br>MTR  |

|   |                                                                                                                                                                                          |             |                                                                    |             |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------------------------------------------------------------------|-------------|
|   |                                                                                                                                                                                          |             | ZIPPER<br>ZIPPER PULLER                                            | 6000<br>NOS |
| 5 | H004 SHORT<br>READYMADE WOVEN SHORT MADE<br>OF 92% NYLON & 8% SPANDEX<br>FABRIC 220 GSM 10% +/- (IMPORT<br>CONTENT SL 7 FABRIC 220 GSM<br>4176.47 SQM SL12 BUTTON 2000 NUM<br>NET TO NET | 2000<br>NOS | FABRIC<br>92% NYLON 8% SPANDEX<br>220 GSM 10%+/- WIDTH 1.52<br>MTR | 4000<br>SQM |
|   |                                                                                                                                                                                          |             | BUTTON<br>NYLON SURFACE JEANS<br>BUTTON                            | 2000<br>NOS |

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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| Case No.                                                                                                                                                                                                                            | 24 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | CREATIVE GARMENTS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00004357AM26                 |
| RA File Number                                                                                                                                                                                                                      | 03AX04004214 AM26                          |
| Licence No and Date                                                                                                                                                                                                                 | 0311049158/19/11/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 25 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | CREATIVE GARMENTS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00004358AM26                 |
| RA File Number          | 03AX04004212 AM26                          |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311049159/19/11/2025 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit colored images of export products, displaying use of all input fabrics in different colors. Each input fabric to be clearly identified in colored image.</li> <li>2. Firm to submit weight of each input fabric in kgs.</li> <li>3. Firm to submit weight of each input fabric contained in the total weight of export product (Without accessories).</li> <li>4. Firm to submit weight of each input fabric claimed for making the product and stage wise wastage claimed with justification.</li> </ol> <p>The case stands deferred.</p> |                       |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 26 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004368AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 04AX04000913 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0411010796/20/11/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Window furnishing is a generic name of export product. It appears a window blind and to be specified specifically. Fabric used in the export product may be clearly specified.</li> <li>2. Firm to submit weight of export product in Kgs with accessories and without accessories (Fabric weight). Weight of each input in the export product to be expressly mentioned.</li> <li>3. Firm to submit weight of input fabric in kgs.</li> <li>4. Firm to submit size of window blind to be exported.</li> <li>5. Firm to submit stagewise manufacturing process and stagewise wastage with justification.</li> <li>6. For changes made in export product and input fabric description/specifications, amendment in license may be obtained and submitted.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 27 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00004371AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 04AX04000915 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0411010799/20/11/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit size (length and width) of the export item.</li> <li>2. Firm to submit complete manufacturing process alongwith stagewise wastage for each input item along with calculation sheet.</li> <li>3. Firm to submit coloured images of the each component used in export items.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 28 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004370AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 04AX04000916 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0411010798/20/11/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Window furnishing is a generic name of export product. It appears a window blind and to be specified specifically. Fabric used in the export product may be clearly specified.</li> <li>2. Firm to submit weight of export product in Kgs with accessories and without accessories (Fabric weight). Weight of each input in the export product to be expressly mentioned.</li> <li>3. Firm to submit weight of input fabric in kgs.</li> </ol> |                                            |

4. Firm to submit size of window blind to be exported.
5. Firm to submit stagewise manufacturing process and stagewise wastage with justification.
6. For changes made in export product and input fabric description/specifications, amendment in license may be obtained and submitted.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 29 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | ILLUMIN8 BLINDS INDIA PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00004369AM26                 |
| RA File Number          | 04AX04000917 AM26                          |
| Licence No and Date     | 0411010797/20/11/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit size (length and width) of the export item.
2. Firm to submit complete manufacturing process alongwith stagewise wastage for each input item along with calculation sheet.
3. Firm to submit coloured images of the each component used in export items.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 30 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | CREATIVE GARMENTS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00004430AM26                 |
| RA File Number          | 03AX04004255 AM26                          |
| Licence No and Date     | 0311049245/24/11/2025                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and

comments of concern technical authority.

The case stands deferred.

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 31 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | AVANTI OVERSEAS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00004519AM26                 |
| RA File Number                                                                                                                                                                                                                      | 05AX04003128 AM26                          |
| Licence No and Date                                                                                                                                                                                                                 | 0511036627/28/11/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 32 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ARJAN IMPEX PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004542AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04003160 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511036676/01/12/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit size of bed cushion and its image.</li> <li>2. Firm to submit CAD, weight of lining fabric present in the total weight of export product, manufacturing process flow chart, stagewise wastage with justification.</li> <li>3. Firm to submit weight of input lining fabric claimed.</li> </ol> <p>The case stands deferred.</p> |                                            |

|             |                             |
|-------------|-----------------------------|
| Case No.    | 33 / NC/5/MEET/Jun/202627/3 |
| Case Status | Case Deferred               |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | STAR GLOBAL                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00004742AM26                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 05AX04003134 AM26                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0511036772/11/12/2025                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/measurement chart/process flow diagram and photographs for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD/measurement chart/process flow diagram and photographs for each export item.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 34 / NC/5/MEET/Jun/202627/3                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | KHYAATI LEATHER INNOVATIONS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00005710AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AX04005568 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311051184/04/02/2026                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details and justification for each export item.</p> <p>The case stands deferred.</p> |                                             |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 35 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000322AM27                 |
| RA File Number          | 05AX04000093 AM27                          |
| Licence No and Date     | 0511039267/21/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Both export products are girl's dresses for 2-3 years to 9 to 10 year's age. For 2nd product, the consumption claimed is 2.83 SQM per piece but for first product it is 4.41 SQM per piece. Firm may justify.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 36 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | SATHYAA TEXTILES                           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000349AM27                 |
| RA File Number          | 32AX04000043 AM27                          |
| Licence No and Date     | 3211010970/22/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms is as under:

| S. No. | Export Item                                       | Qty.       | Import Items       | Qty. Recommended |
|--------|---------------------------------------------------|------------|--------------------|------------------|
| 1      | 100 % COTTON SHOPPING BAG WITH PU LEATHER PATCHES | 210<br>NOS | PU LEATHER PATCHES | 210<br>NOS       |
| 2      | 100 % COTTON SHOPPING BAG WITH PU LEATHER STRAP   | 810<br>NOS | PU LEATHER STRAP   | 810<br>NOS       |

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 37 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | S K H EXPORTS                              |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000348AM27                 |
| RA File Number                                                                                                                                                                                                                      | 04AX04000070 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0411011790/22/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 38 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | QUALIANCE INTERNATIONAL LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000327AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AX04000304 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311053396/22/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted the supporting documents. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit images, process flow charts along with stage wise wastage and calculation sheet.</li> <li>2. Firm to submit the justification for different consumptions for the same product i.e. Men's Jacket &amp; Men's Trouser.</li> <li>3. Firm to submit the higher consumption that fixed SION Norms.</li> </ol> <p>The case stands deferred.</p> |                                            |

|             |                               |
|-------------|-------------------------------|
| Case No.    | 39 / NC/5/MEET/Jun/202627/3   |
| Case Status | Case Approved                 |
| Party Name  | SHAHI EXPORTS PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                        |                 |                                                       |                  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|-------------------------------------------------------|------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                            | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026                                                                                                                             |                 |                                                       |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000379AM27                                                                                                                                             |                 |                                                       |                  |
| RA File Number                                                                                                                                                                                                                                                                                                                     | 07AX04000046 AM27                                                                                                                                                      |                 |                                                       |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                                | 0711017518/24/04/2026                                                                                                                                                  |                 |                                                       |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                        |                 |                                                       |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms is as under: |                                                                                                                                                                        |                 |                                                       |                  |
|                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                        |                 |                                                       |                  |
| S. No.                                                                                                                                                                                                                                                                                                                             | Export Item                                                                                                                                                            | Qty.            | Import Items                                          | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                                  | Gents Jacket (Style No.93226) Made of 3.24 SQM of 100% Cotton Dyed Woven Fabric with DWR Finish GSM 381 And 0.22 SQM of 100% Nylon PU Coated Dyed Woven Fabric GSM 206 | 1700<br><br>NOS | 100% Cotton Dyed Woven Fabric with DWR Finish GSM 381 | 5508<br><br>SQM  |
|                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                        |                 | 100% Nylon PU Coated Dyed Woven Fabric GSM 206        | 374<br><br>SQM   |
| It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.                                                                                                                                                                                                       |                                                                                                                                                                        |                 |                                                       |                  |
| RA concerned may take necessary action subject to compliance of other usual conditions on HBP.                                                                                                                                                                                                                                     |                                                                                                                                                                        |                 |                                                       |                  |

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| Case No.                                                                                                                                                                                                                   | 40 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                 | MAXTECH INDUSTRIES LLP                     |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                             | HQRNORM APPLY 00000383AM27                 |
| RA File Number                                                                                                                                                                                                             | 03AX04000351 AM27                          |
| Licence No and Date                                                                                                                                                                                                        | 0311053518/25/04/2026                      |
| Norms Committee Decision:                                                                                                                                                                                                  |                                            |
| The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted the CAD/lay marker/ fabric cutting plan for manufacturing of one piece filter bag. Accordingly, |                                            |

based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit following information:

1. Firm to submit Image/ sketch of export item.
2. Firm to submit polyamide fabric and PTFE membrane requirement per piece of filter bag along with CAD/lay marker/fabric cutting plan showing consumption of fabric and wastage generated.
3. Firm to submit usage of PTFE membrane in export product.
4. Firm to submit usage of SS cold roll strip in export product alongwith calculation for requirement.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 41 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | BHARTIYA INTERNATIONAL LIMITED             |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000411AM27                 |
| RA File Number          | 07AX04000126 AM27                          |
| Licence No and Date     | 0711017536/27/04/2026                      |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit detailed justification for the excess consumption claimed required also unit import 3 type of fabric but in justification unit mentioned that excess consumption due to 7 fabrics are being cut manually to match the color & check combination which is not clarify.
2. Firm to submit fabric utilization reports or any technical reasons.
3. Firm to submit the higher consumption for the export product.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 42 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | SHAHI EXPORTS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000409AM27                 |
| RA File Number          | 07AX04000141 AM27                          |
| Licence No and          | 0711017533/27/04/2026                      |

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                          | Qty.         | Import Items                                          | Qty. Recommended |
|--------|------------------------------------------------------------------------------------------------------|--------------|-------------------------------------------------------|------------------|
| 1      | Ladies Jacket With Hood (Style No.328197) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 160 | 37458<br>NOS | 100% Polyester PU Coated Dyed Woven Fabric<br>GSM 160 | 89899.200<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|--------------|----------------------------------------------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                                     | 43 / NC/5/MEET/Jun/202627/3                                                                           |              |                                                    |                  |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Approved                                                                                         |              |                                                    |                  |
| Party Name                                                                                                                                                                                                                                                                                                                   | SHAHI EXPORTS PRIVATE LIMITED                                                                         |              |                                                    |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026                                                            |              |                                                    |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000408AM27                                                                            |              |                                                    |                  |
| RA File Number                                                                                                                                                                                                                                                                                                               | 07AX04000140 AM27                                                                                     |              |                                                    |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0711017532/27/04/2026                                                                                 |              |                                                    |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                    |                                                                                                       |              |                                                    |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                                                                                       |              |                                                    |                  |
| S. No.                                                                                                                                                                                                                                                                                                                       | Export Item                                                                                           | Qty.         | Import Items                                       | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                            | Boys Trouser (Style No.378388) Made of 1.21 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 160 | 75422<br>NOS | 100% Polyester PU Coated Dyed Woven Fabric GSM 160 | 91260.620<br>SQM |

|                                                                                                                                                                                                                                         |                                                                    |  |                                                    |                  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------|--|----------------------------------------------------|------------------|
|                                                                                                                                                                                                                                         | And 0.30 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 210 |  | 100% Polyester PU Coated Dyed Woven Fabric GSM 210 | 22626.600<br>SQM |
| <p>It is to be noted that this Ad-hoc norm is case specific based on CAD &amp; other technical details submitted by the firm.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions on HBP.</p> |                                                                    |  |                                                    |                  |

|                                                                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 44 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | DRISHTI LIFESTYLE                          |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000401AM27                 |
| RA File Number                                                                                                                                                                                                                      | 05AX04000259 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0511039343/27/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                              |                                            |      |              |                  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------|--------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                                     | 45 / NC/5/MEET/Jun/202627/3                |      |              |                  |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Approved                              |      |              |                  |
| Party Name                                                                                                                                                                                                                                                                                                                   | LORD SHIVA INTERNATIONAL                   |      |              |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |      |              |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000422AM27                 |      |              |                  |
| RA File Number                                                                                                                                                                                                                                                                                                               | 06AX04000037 AM27                          |      |              |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0611004429/27/04/2026                      |      |              |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                    |                                            |      |              |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                            |      |              |                  |
| S. No.                                                                                                                                                                                                                                                                                                                       | Export Item                                | Qty. | Import Items | Qty. Recommended |

|   |                                                                                                                                               |             |                                                                                                                                     |              |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------|-------------|-------------------------------------------------------------------------------------------------------------------------------------|--------------|
| 1 | Mens Coverall ( The Content 100% Cotton Dyed Woven Fire Retardant Treated Fabric, GSM 300 (+/-10%), 58 Inch (+/-10%) containing 26714.29 SQM) | 6600<br>PCS | Fabric to be used in the export product<br>100% Cotton Dyed Woven Fire Retardant Treated Fabric, GSM 300 (+/-10%), 58 Inch (+/-10%) | 26730<br>SQM |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------|-------------|-------------------------------------------------------------------------------------------------------------------------------------|--------------|

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 46 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | BAJAJ ACOUTEX PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000395AM27                 |
| RA File Number          | 05AX04000257 AM27                          |
| Licence No and Date     | 0511039340/27/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit coloured photograph of wall panel and size of wall panel(s).
2. Firm to submit manufacturing process flow chart with stagewise wastage with justification.
3. Firm to submit very brief write up on the manufacturing process with raw material details and use of end product.
4. Firm to submit justification for very high wastage of 17%.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 47 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RAYMOND UCO DENIM PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000450AM27                 |
| RA File Number          | 07AX04000118 AM27                          |

|                                                                                                                                                                                                                                                                                                                              |                                                                                           |                   |                                                                                                                            |                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|-------------------|----------------------------------------------------------------------------------------------------------------------------|-------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0711017560/28/04/2026                                                                     |                   |                                                                                                                            |                   |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                    |                                                                                           |                   |                                                                                                                            |                   |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                                                                           |                   |                                                                                                                            |                   |
| S. No.                                                                                                                                                                                                                                                                                                                       | Export Item                                                                               | Qty.              | Import Items                                                                                                               | Qty. Recommended  |
| 1                                                                                                                                                                                                                                                                                                                            | Mens Denim Pant Made of 75 % Cotton, 24 % Lyocell 1% Elastane Woven Denim Fabrics GSM 373 | 310000<br><br>PCS | Denim Fabrics for mens Denim Pant<br><br>75 % Cotton 24 % Lyocell 1 % Elastane Woven Denim Fabrics width 62 Inches GSM 373 | 703700<br><br>SQM |
| 2                                                                                                                                                                                                                                                                                                                            | Mens Denim Pant made of 76 % Cotton 23 % Lyocell 1 % Elastane Woven Denim Fabrics GSM 373 | 85000<br><br>PCS  | Denim Fabrics for mens Denim Pant<br><br>76 % Cotton 23 % Lyocell 1 % Elastane Woven Denim Fabrics width 61 Inches GSM 373 | 241400<br><br>SQM |
| It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.                                                                                                                                                                                                       |                                                                                           |                   |                                                                                                                            |                   |
| RA concerned may take necessary action subject to compliance of other usual conditions on HBP.                                                                                                                                                                                                                               |                                                                                           |                   |                                                                                                                            |                   |

|                                                                                                                                                                                                                                                                                 |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                        | 48 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                      | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                         | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000468AM27                 |
| RA File Number                                                                                                                                                                                                                                                                  | 05AX04000122 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                             | 0511039387/29/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical</p> |                                            |

authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                       | Qty.      | Import Items                                                             | Qty. Recommended |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------------------------------------------------------------------|------------------|
| 1      | MENS TROUSER MADE OF (SHELL) 52% COTTON 48% LYOCCELL WOVEN DYED FABRIC GSM 260 (+/-10%) & (POCKETING) 100% COTTON WOVEN DYED FABRIC GSM 103 (+/-10%) (STYLE-STAN) | 11799 NOS | 52% COTTON 48% LYOCCELL WOVEN DYED FABRIC WIDTH 54 INCH GSM 260 (+/-10%) | 25403.247 SQM    |
|        |                                                                                                                                                                   |           | 100% COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 103 (+/-10%)             | 9215.019 SQM     |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 49 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000469AM27                 |
| RA File Number          | 05AX04000138 AM27                          |
| Licence No and Date     | 0511039388/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                              | Qty. | Import Items                   | Qty. Recommended |
|--------|----------------------------------------------------------|------|--------------------------------|------------------|
| 1      | MENS SHIRT (HALF SLEEVE) MADE OF 100% VISCOSE WOVEN DYED | 1413 | 100% VISCOSE WOVEN DYED FABRIC | 3037.95          |

|   |                                                                                                         |            |                                                                  |                |
|---|---------------------------------------------------------------------------------------------------------|------------|------------------------------------------------------------------|----------------|
|   | FABRIC GSM 113 (+/-10%) (STYLE-BURMAN SS SHIRT)                                                         | NOS        | WIDTH 52 INCH GSM 113 (+/-10%)                                   | SQM            |
| 2 | MENS SHIRT (FULL SLEEVE) MADE OF 100% LYOCELL WOVEN DYED FABRIC GSM 195 (+/-10%) (STYLE-SOUL LS SHIRT ) | 923<br>NOS | 100% LYOCELL WOVEN DYED FABRIC<br>WIDTH 56 INCH GSM 195 (+/-10%) | 2676.70<br>SQM |
| 3 | MENS SHIRT (FULL SLEEVE) MADE OF 100% LYOCELL WOVEN DYED FABRIC GSM 195 (+/-10%) (STYLE-183711 )        | 541<br>NOS | 100% LYOCELL WOVEN DYED FABRIC<br>WIDTH 56 INCH GSM 195 (+/-10%) | 1568.90<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 50 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000470AM27                 |
| RA File Number          | 05AX04000136 AM27                          |
| Licence No and Date     | 0511039389/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                            | Qty.       | Import Items                                            | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------|------------|---------------------------------------------------------|------------------|
| 1      | LADIES DRESS MADE OF 100% VISCOSE WOVEN DYED FABRIC GSM 150 (+/-10%) (STYLE-211B30981) | 874<br>NOS | 100% VISCOSE WOVEN DYED FABRIC<br>WIDTH 49 INCH GSM 150 | 4920.620<br>SQM  |

|                                                                                                                                                                                                                                         |  |  |          |  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--|----------|--|
|                                                                                                                                                                                                                                         |  |  | (+/-10%) |  |
| <p>It is to be noted that this Ad-hoc norm is case specific based on CAD &amp; other technical details submitted by the firm.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions on HBP.</p> |  |  |          |  |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 51 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000471AM27                 |
| RA File Number          | 05AX04000102 AM27                          |
| Licence No and Date     | 0511039390/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                              | Qty.       | Import Items                                                                     | Qty. Recommended |
|--------|--------------------------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------|------------------|
| 1      | LADIES SHIRT (FULL SLEEVE) MADE OF 70% LYOCELL 30% VISCOSE WOVEN YARN DYED FABRIC GSM 159 (+/-10%)<br>(STYLE-282B36316 ) | 140<br>NOS | 70% LYOCELL 30% VISCOSE WOVEN YARN DYED FABRIC<br>WIDTH 51 INCH GSM 159 (+/-10%) | 462<br>SQM       |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 52 / NC/5/MEET/Jun/202627/3 |
| Case Status | Case Approved               |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000472AM27                 |
| RA File Number          | 05AX04000127 AM27                          |
| Licence No and Date     | 0511039391/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                                    | Qty.           | Import Items                                                                        | Qty. Recommended  |
|--------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|-------------------------------------------------------------------------------------|-------------------|
| 1      | GIRLS DRESS MADE OF 80% VISCOSE 20% SILK VELVET WOVEN DYED FABRIC GSM 170 (+/-10%) AND 100% BEMBERG WOVEN DYED LINING GSM 75 (+/-10%)<br><br>(STYLE -2312B28391 & 2312B28394 ) | 200<br><br>NOS | 80% VISCOSE 20% SILK VELVET WOVEN DYED FABRIC<br><br>WIDTH 53 INCH GSM 170 (+/-10%) | 301.80<br><br>SQM |
|        |                                                                                                                                                                                |                | 100% BEMBERG WOVEN DYED FABRIC<br><br>WIDTH 54 INCH GSM 75 (+/-10%)                 | 197.40<br><br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 53 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | OPERA GLOBAL PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000473AM27                 |
| RA File Number          | 05AX04000227 AM27                          |
| Licence No and Date     | 0511039392/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/lay marker/ measurement sheet for manufacturing of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD/lay marker/ measurement sheet for manufacturing of export items.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 54 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000481AM27                 |
| RA File Number          | 05AX04000121 AM27                          |
| Licence No and Date     | 0511039397/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                               | Qty.        | Import Items                                                    | Qty. Recommended |
|--------|-----------------------------------------------------------------------------------------------------------|-------------|-----------------------------------------------------------------|------------------|
| 1      | LADIES SHIRT (FULL SLEEVE) MADE OF 100% COTTON WOVEN DYED FABRIC GSM 150 (+/-10%) (STYLE -ES FRANK SHIRT) | 9976<br>NOS | 100% COTTON WOVEN DYED FABRIC<br>WIDTH 56 INCH GSM 150 (+/-10%) | 28661.048<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 55 / NC/5/MEET/Jun/202627/3                |
| Case Status    | Case Approved                              |
| Party Name     | GLOBAL EXPORT                              |
| Meeting Number | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |

|                     |                            |
|---------------------|----------------------------|
| and Date            |                            |
| HQ File Number      | HQRNORM APPLY 00000482AM27 |
| RA File Number      | 06AX04000038 AM27          |
| Licence No and Date | 0611004446/29/04/2026      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                                                                                                               | Qty.        | Import Items                                                                                                                                                                      | Qty. Recommended    |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 1      | Mens/Ladies Riding Breeches of Knitted Fabric (The Content Bonded Knitted Dyed Fabric front side Nylon 78% Spandex 22% and Back side Polyester 81% Spandex 19% GSM 330 (+/-10%) width 54 to 58 inch (+/-10%) containing 3810.05 SQM) (HS Code : 61046300) | 2581<br>NOS | Relevant type of Fabric<br><br>Bonded Knitted Dyed Fabric front side Nylon 78% Spandex 22% and Back side Polyester 81% Spandex 19% GSM 330 (+/-10%) width 54 to 58 inch (+/- 10%) | 4000.550<br><br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 56 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | SHAHI EXPORTS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000483AM27                 |
| RA File Number          | 07AX04000117 AM27                          |
| Licence No and Date     | 0711017573/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                  | Qty.         | Import Items                                             | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------|--------------|----------------------------------------------------------|------------------|
| 1      | Mens Anoraks (Style No.110576) Made of 100% Polyester PU Coated Printed Woven Fabric GSM 246 | 16260<br>NOS | 100% Polyester PU Coated Printed Woven Fabric<br>GSM 246 | 56747.400<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 57 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | ENVIRON CARE PRODUCTS LLP                  |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000486AM27                 |
| RA File Number          | 05AX04000260 AM27                          |
| Licence No and Date     | 0511039406/29/04/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted laymarker/CAD, size specifications and image/sketch of the export item. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit laymarker or CAD, image/ sketch of export item.
2. Firm to submit size specifications of each size of bags.
3. Firm to submit application of each fabric in one unit of bag showing in colored image.
4. Firm to submit sketch of magnet and application of it in bags.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 58 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | PEARL APPARELS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00000494AM27 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 05AX04000268 AM27          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0511039421/29/04/2026      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, measurement chart, Specification sheets, marker planning/cutting, layouts, fabric utilization reports and justification for higher consumption for the export items.</p> <p>The case stands deferred.</p> |                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 59 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | PRECISE SEAMLESS APPARELS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00000495AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 05AX04000294 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0511039423/29/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted laymarker/CAD, size specifications and image/sketch of the export item. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. The information submitted shows that the product is made from fabric and cut panels, whereas the export description shows seamless product. Please clarify.</li> <li>2. Firm to submit CAD/Laymarker, image/ sketch, size specifications/ measurement sheet of each export item.</li> <li>3. Firm to submit application of each fabric in one unit of T-Shirt showing in colored image.</li> <li>4. Firm to submit net contents of each fabric in export product.</li> </ol> <p>The case stands deferred.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 60 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | RAHMAN INDUSTRIES LIMITED                  |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000500AM27                 |

|                                                                                                                                                                                                                                     |                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                                      | 06AX04000026 AM27     |
| Licence No and Date                                                                                                                                                                                                                 | 0611004451/29/04/2026 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                       |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 61 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | BEST TECH CLOTHING PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00000530AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 32AX04000051 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 3211011021/30/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details for the export items.</p> <p>The case stands deferred.</p> |                                            |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                             | 62 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                          | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                           | SAHU EXPORTS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                              | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00000533AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                       | 05AX04000309 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                  | 0511039460/30/04/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:</p> |                                            |

| S. No. | Export Item                                                                                                                                                                | Qty.        | Import Items                                           | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------------------------------------------------------|------------------|
| 1      | 71/0 Ladies Top (Full Sleeve) with Embellishment Made of Shell fabric: 100% Ramie Woven Dyed Fabric Gsm:57 (+/-10%) with multiple patch Indigenous, Style No. 5146-746-308 | 7210<br>NOS | 100% Ramie Woven Dyed Fabric Gsm:57 (+/-10%) Width:56" | 21918<br>SQM     |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 63 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | K & D DESIGN KRAFT LLP                     |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000551AM27                 |
| RA File Number          | 05AX04000262 AM27                          |
| Licence No and Date     | 0511039461/04/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                 | Qty.        | Import Items                                                                                                          | Qty. Recommended |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|-----------------------------------------------------------------------------------------------------------------------|------------------|
| 1      | LADIES WHOLESUIT<br><br>MADE OF BODY: 72% COTTON 26% NYLON 2% SPANDIX (+-3%) WOVEN DYED FABRIC GSM (120+-10%)<br>BOTTOM: COTTON KNITTED FABRIC (INDIGENOUS) | 4000<br>NOS | FABRIC TO BE USED IN GARMENT<br><br>72% COTTON/ 26% NYLON/ 2% SPANDEX<br><br>(+-3%) WOVEN DYED FABRIC GSM 120 (+-10%) | 6920<br>SQM      |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 64 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000560AM27                 |
| RA File Number          | 05AX04000306 AM27                          |
| Licence No and Date     | 0511039469/04/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                                    | Qty.        | Import Items                                                            | Qty. Recommended |
|--------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|-------------------------------------------------------------------------|------------------|
| 1      | LADIES TROUSER MADE OF (SHELL) 97% COTTON 3% ELASTANE WOVEN DYED FABRIC GSM 130 (+/-10%) AND 100% COTTON WOVEN DYED FABRIC GSM 75 (+/-10%) (POCKETING) (STYLE- SPROUT TROUSER) | 5039<br>NOS | 97% COTTON 3% ELASTANE WOVEN DYED FABRIC WIDTH 55 INCH GSM 130 (+/-10%) | 10062.883<br>SQM |
|        |                                                                                                                                                                                |             | 100% COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 75 (+/-10%)             | 1587.285<br>SQM  |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 65 / NC/5/MEET/Jun/202627/3                |
| Case Status    | Case Approved                              |
| Party Name     | GANGA ACROWOOLS LIMITED                    |
| Meeting Number | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |

|                     |                            |
|---------------------|----------------------------|
| and Date            |                            |
| HQ File Number      | HQRNORM APPLY 00000566AM27 |
| RA File Number      | 30AX04000063 AM27          |
| Licence No and Date | 3011008872/04/05/2026      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                                            | Qty.        | Import Items                                                                 | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|------------------------------------------------------------------------------|------------------|
| 1      | Alpaca Wool Blended Dyed Yarn (Under Worsted System) The Net Content of Alpaca Tops & Wool Tops should not less than 3000.000 Kg & 3000.000 Kg respectively including HS Code 51082000 | 6000<br>KGS | Alpaca Tops (18M-38M)                                                        | 3300<br>KGS      |
|        |                                                                                                                                                                                        |             | Wool Tops (18M-38M)                                                          | 3300<br>KGS      |
|        |                                                                                                                                                                                        |             | Metal Complex Dyes 100% Strength                                             | 120<br>KGS       |
|        |                                                                                                                                                                                        |             | Chemicals viz. ALBAGASET & OSOMOL OV-IN (Levelling Agent), Anti-Static agent | 60<br>KGS        |

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 66 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | PANACHE PETTING PRODUCTS                   |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000567AM27                 |
| RA File Number          | 06AX04000049 AM27                          |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0611004459/04/05/2026 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to indicate the net contents of each input against export items and requirement of inputs per unit of each size.</li> <li>2. Firm to submit the CAD/Lay marker/cutting plan, image/sketch according to sizes of export item.</li> <li>3. Firm to indicate the usages of each input in export item alongwith justification for wastage claimed, if any.</li> </ol> <p>The case stands deferred.</p> |                       |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 67 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000574AM27                 |
| RA File Number          | 05AX04000319 AM27                          |
| Licence No and Date     | 0511039488/04/05/2026                      |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                          | Qty.    | Import Items                                                     | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|------------------------------------------------------------------|------------------|
| 11     | LADIES BLOUSE MADE OF (SHELL) 100% VISCOSE WOVEN PRINTED FABRIC GSM 187 (+/-10%) AND (LINING) 100% VISCOSE WOVEN DYED FABRIC GSM 83 (+/-10%) (STYLE-DOMINIC BLOUSE ) | 881 NOS | 100% VISCOSE WOVEN PRINTED FABRIC WIDTH 56 INCH GSM 187 (+/-10%) | 1312.69 SQM      |
|        |                                                                                                                                                                      |         | 100% VISCOSE WOVEN DYED FABRIC WIDTH 54                          | 757.66 SQM       |

|   |                                                                                                        |             |                                                                    |             |
|---|--------------------------------------------------------------------------------------------------------|-------------|--------------------------------------------------------------------|-------------|
|   |                                                                                                        |             | INCH GSM 83 (+/-10%)                                               |             |
| 2 | LADIES TROUSER MADE OF<br>100% COTTON WOVEN DYED<br>FABRIC GSM 160 (+/-10%) (STYLE-ES<br>NOOR TROUSER) | 2167<br>NOS | 100% COTTON WOVEN<br>DYED FABRIC WIDTH 56<br>INCH GSM 160 (+/-10%) | 4875<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 68 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | PALM FIBRE INDIA PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000589AM27                 |
| RA File Number          | 10AX04000016 AM27                          |
| Licence No and Date     | 1011003800/05/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to intimate the contents of PVC Resin and DOTP in kgs in the total weight of export product.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 69 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | CENTURY OVERSEAS                           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000591AM27                 |
| RA File Number          | 05AX04000346 AM27                          |
| Licence No and Date     | 0511039505/05/05/2026                      |

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                                                                          | Qty.        | Import Items                                                                                                                                                                                                              | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 1      | Leather Jackets (made from 100% Lamb Leather with Lining 100% Viscose (Indigenous) and 88.4% Viscose 10.5% Polyester 1.1% Elastane Knitted RIB for Cuff, Collar and Bottom in pieces (IMPORTED) Style No. SHPBL01372 | 1186<br>PCS | 88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 h: 18(2x9) cm laize 102 cms (for Cuff of Leather Jackets (593 pcs of Imported RIB will be used in making Cuff for 1186 pcs of Leather Jackets)      | 593<br>PCS       |
|        |                                                                                                                                                                                                                      |             | 88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 h: 18(2x9) cm laize 102 cms (for Bottom of Leather Jackets (1186 pcs of Imported RIB will be used in making Bottom for 1186 pcs of Leather Jackets) | 1186<br>PCS      |
|        |                                                                                                                                                                                                                      |             | 88.40% Viscose 10.5% Polyester 1.10% Elastane Knitted RIB Fabric (1+1 h: 12(2x6) cm laize 102 cms (for Collar of Leather Jackets (593 pcs of Imported RIB will be used in making Collar for 1186 pcs of Leather Jackets)  | 593<br>PCS       |

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 70 / NC/5/MEET/Jun/202627/3 |
| Case Status | Case Deferred               |
| Party Name  | GOKALDAS EXPORTS LIMITED    |

|                                                                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000602AM27                 |
| RA File Number                                                                                                                                                                                                                      | 07AX04000195 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0711017633/05/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 71 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | QUALIANCE INTERNATIONAL LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00000622AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04000558 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311053780/06/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CADs are poorly scanned and not legible for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible CAD drawings along with their specifications, duly generated through CAD software for the export items.</p> <p>The case stands deferred.</p> |                                            |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                               | 72 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                             | RAMA OVERSEAS LTD                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000623AM27                 |
| RA File Number                                                                                                                                                                                                                                                                         | 02AX04000071 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                    | 0211010919/06/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> |                                            |

1. Firm to submit measurement chart as received from buyer in place of self typed measurement chart.
2. Firm to submit size mentioned is XS to 6 XL. Size range of actual order executed may be mentioned.
3. 3 input fabrics have been claimed. Firm specify the components of garment where each fabric is used.
4. Firm submitted application is for jacket but in flow chart, trouser has been mentioned. Whether their product is ladies or gents jacket. Please clarify.
5. Firm amend the license accordingly.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 73 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000625AM27                 |
| RA File Number          | 05AX04000375 AM27                          |
| Licence No and Date     | 0511039539/06/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                     | Qty.        | Import Items                                                        | Qty. Recommended |
|--------|-------------------------------------------------------------------------------------------------|-------------|---------------------------------------------------------------------|------------------|
| 1      | LADIES BLOUSE MADE OF 100% VISCOSE WOVEN PRINTED FABRIC GSM 135 (+/-10%) (STYLE-1035522)        | 4473<br>NOS | 100% VISCOSE WOVEN PRINTED FABRIC WIDTH 55 INCH GSM 135 (+/-10%)    | 10958.85<br>SQM  |
| 2      | LADIES JACKET MADE OF 100% COTTON WOVEN DYED VELVET FABRIC GSM 265 (+/-10%) (STYLE-PA-AW26-039) | 263<br>NOS  | 100% COTTON WOVEN DYED VELVET FABRIC WIDTH 55 INCH GSM 265 (+/-10%) | 578.60<br>SQM    |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 74 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | QUALIANCE INTERNATIONAL LIMITED            |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000648AM27                 |
| RA File Number          | 03AX04000542 AM27                          |
| Licence No and Date     | 0311053793/07/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit components of garment with respective input fabric may be identified in the coloured image of export product.
2. Firm to submit consumption of fabric in SQMs and other inputs in the relevant unit per piece of each export product.

The case stands deferred.

|                         |                                                     |
|-------------------------|-----------------------------------------------------|
| Case No.                | 75 / NC/5/MEET/Jun/202627/3                         |
| Case Status             | Case Deferred                                       |
| Party Name              | SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026          |
| HQ File Number          | HQRNORM APPLY 00000649AM27                          |
| RA File Number          | 05AX04000321 AM27                                   |
| Licence No and Date     | 0511039545/07/05/2026                               |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets. The firm has not submitted skin pattern/ CAD/lay marker/ measurement sheet for manufacturing of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit skin pattern/ CAD/lay marker/ measurement sheet for manufacturing of export items.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 76 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SARAN GARMENTS                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000671AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 32AX04000077 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3211011049/07/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit justification alongwith CAD, image of the product, measurement chart, specification sheets, marker planning/cutting, layouts, fabric utilization reports, export/import details and product details for the export items.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                              |                                                                                   |          |                                                             |                  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|----------|-------------------------------------------------------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                                     | 77 / NC/5/MEET/Jun/202627/3                                                       |          |                                                             |                  |
| Case Status                                                                                                                                                                                                                                                                                                                  | Case Approved                                                                     |          |                                                             |                  |
| Party Name                                                                                                                                                                                                                                                                                                                   | GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED                                       |          |                                                             |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                      | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026                                        |          |                                                             |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000686AM27                                                        |          |                                                             |                  |
| RA File Number                                                                                                                                                                                                                                                                                                               | 05AX04000380 AM27                                                                 |          |                                                             |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                          | 0511039576/08/05/2026                                                             |          |                                                             |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                    |                                                                                   |          |                                                             |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                                                                   |          |                                                             |                  |
| S. No.                                                                                                                                                                                                                                                                                                                       | Export Item                                                                       | Qty.     | Import Items                                                | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                            | GIRLS DRESS MADE FROM 100% COTTON WOVEN PRINTED FABRIC WIDTH 55" GSM 148 (+/-10%) | 1000 NOS | 100% COTTON WOVEN PRINTED FABRIC WIDTH 55" GSM 148 (+/-10%) | 1824 SQM         |
| It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.                                                                                                                                                                                                       |                                                                                   |          |                                                             |                  |

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 78 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RAMA OVERSEAS LTD                          |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000680AM27                 |
| RA File Number          | 02AX04000072 AM27                          |
| Licence No and Date     | 0211010938/08/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                 | Qty.         | Import Items                                                            | Qty. Recommended |
|--------|-------------------------------------------------------------|--------------|-------------------------------------------------------------------------|------------------|
| 1      | TROUSER<br>60% COTTON / 38% POLYESTER / 2% ELASTANE 280 GSM | 50000<br>NOS | RELEVANT FABRIC<br>60% COTTON / 38% POLYESTER / 2% ELASTANE 280 GSM     | 125500<br>SQM    |
|        |                                                             |              | RELEVANT FABRIC<br>100% POLYESTER - PD + WR + PU CLEAR COATING - 175GSM | 26000<br>SQM     |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 79 / NC/5/MEET/Jun/202627/3 |
| Case Status | Case Deferred               |
| Party Name  | ARJAN IMPEX PRIVATE LIMITED |

|                                                                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000692AM27                 |
| RA File Number                                                                                                                                                                                                                      | 05AX04000370 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0511039582/08/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 80 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | COTTON WORLD                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00000699AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 07AX04000199 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0711017664/08/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit measurement chart for each product and CAD for each input fabric identifying each with product serial number and input fabric serial number.</li> <li>2. Firm to submit consumption of each input fabric in SQMs per piece of export product.</li> </ol> <p>The case stands deferred.</p> |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 81 / NC/5/MEET/Jun/202627/3                |
| Case Status               | Case Approved                              |
| Party Name                | COTTON WORLD                               |
| Meeting Number and Date   | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number            | HQRNORM APPLY 00000700AM27                 |
| RA File Number            | 07AX04000198 AM27                          |
| Licence No and Date       | 0711017665/08/05/2026                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                   | Qty.         | Import Items                                                            | Qty. Recommended |
|--------|-----------------------------------------------------------------------------------------------|--------------|-------------------------------------------------------------------------|------------------|
| 1      | Baby Girls Dress (Girls Dress) Made up of 100% ORGANIC COTTON CORDUROY Fabric 21Wales GSM 150 | 14930<br>NOS | Fabric<br>100% ORGANIC COTTON CORDUROY Fabric 21Wales Width 57" GSM 150 | 17343.790<br>SQM |
| 2      | Girls Dress (Girls Dress) Made up of 100% ORGANIC COTTON CORDUROY Fabric 21Wales GSM 150      | 1708<br>NOS  | Fabric<br>100% ORGANIC COTTON CORDUROY Fabric 21Wales Width 57" GSM 150 | 1984.140<br>SQM  |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 82 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000676AM27                 |
| RA File Number          | 05AX04000221 AM27                          |
| Licence No and Date     | 0511039565/08/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted justification of higher claim for the export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit justification of higher wastage for the export items.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 83 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Deferred                              |
| Party Name              | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000677AM27                 |
| RA File Number          | 05AX04000362 AM27                          |
| Licence No and Date     | 0511039566/08/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm not submitted the relevant documents. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. In application 3 input fabrics have been claimed but in image, 3 layers and one upper shell is displayed. One more layer of plain mesh fabric is shown under layer 2, Please clarify.
2. Plain nylon mesh fabric has been shown used in 3 layers Dyed mesh (Knitted ) fabric has been claimed but not shown used as per image submitted. Please clarify.
3. The claim of the firm for input at S. No. 3 is substantially higher than the claims at S. Nos. 1 and 2. The firm may clarify the basis of the higher claim.
4. In CAD also plain mesh fabric has been shown but not claimed as input. May explain.

The case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 84 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000678AM27                 |
| RA File Number          | 05AX04000200 AM27                          |
| Licence No and Date     | 0511039567/08/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                               | Qty.         | Import Items                                                          | Qty. Recommended |
|--------|-----------------------------------------------------------------------------------------------------------|--------------|-----------------------------------------------------------------------|------------------|
| 1      | NA-LADIES BLOUSE OR TOP MADE OUT OF 100% COTTON YARN DYED WOVEN FABRIC GSM 180 (+/-10%) WIDTH 57 (+/-10%) | 12963<br>NOS | 100% COTTON YARN DYED WOVEN FABRIC GSM 180 (+/-10%) WIDTH 57 (+/-10%) | 28520<br>SQM     |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 85 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000679AM27                 |
| RA File Number          | 05AX04000331 AM27                          |
| Licence No and Date     | 0511039568/08/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                  | Qty.        | Import Items                                                                    | Qty. Recommended |
|--------|--------------------------------------------------------------------------------------------------------------|-------------|---------------------------------------------------------------------------------|------------------|
| 1      | NA-MENS PULLOVER MADE OUT OF 66% COTTON 34% POLYESTER DYED KNITTED FABRIC GSM 267 (+/-10%) WIDTH 64 (+/-10%) | 5352<br>NOS | 66% COTTON 34% POLYESTER DYED KNITTED FABRIC GSM 267 (+/-10%) WIDTH 64 (+/-10%) | 14290<br>SQM     |
| 2      | NA-MENS PULLOVER MADE OUT OF 66% COTTON 34% POLYESTER YARN DYED KNITTED FABRIC GSM 267 (+/-10%)              | 1519<br>NOS | 66% COTTON 34% POLYESTER YARN DYED KNITTED FABRIC GSM 267 (+/-10%)              | 4056<br>SQM      |

|   |                                                                                                                      |            |                                                                                          |             |
|---|----------------------------------------------------------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------|-------------|
|   | 10%) WIDTH 64 (+/-10%)                                                                                               |            | (+/-10%) WIDTH 64<br>(+/-10%)                                                            |             |
| 3 | NA-LADIES DRESS MADE OUT OF<br>92% POLYESTER 8% SPANDEX DYED<br>KNITTED FABRIC GSM 239 (+/-10%)<br>WIDTH 58 (+/-10%) | 772<br>NOS | 92% POLYESTER 8%<br>SPANDEX DYED KNITTED<br>FABRIC GSM 239 (+/-10%)<br>WIDTH 58 (+/-10%) | 3323<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

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|------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                   | 86 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | RAHMAN INDUSTRIES LIMITED                  |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM APPLY 00000706AM27                 |
| RA File Number                                                                                                                                             | 06AX04000058 AM27                          |
| Licence No and Date                                                                                                                                        | 0611004475/11/05/2026                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |
| The case stands deferred.                                                                                                                                  |                                            |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                   | 87 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | CENTURY OVERSEAS                           |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM APPLY 00000743AM27                 |
| RA File Number                                                                                                                                             | 05AX04000412 AM27                          |
| Licence No and Date                                                                                                                                        | 0511039620/12/05/2026                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |

The case stands deferred.

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 88 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | RADNIK EXPORTS GLOBAL PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000753AM27                 |
| RA File Number                                                                                                                                                                                                                      | 05AX04000398 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0511039636/13/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                            | 89 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                          | SB ECOMMERCE SOLUTIONS PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                             | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                      | HQRNORM APPLY 00000777AM27                 |
| RA File Number                                                                                                                                                                                                                      | 05AX04000429 AM27                          |
| Licence No and Date                                                                                                                                                                                                                 | 0511039644/13/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p> |                                            |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                  | 90 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                | RICHACO EXPORTS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                   | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                            | HQRNORM APPLY 00000804AM27                 |
| RA File Number                                                                                                                                            | 05AX04000437 AM27                          |
| Licence No and Date                                                                                                                                       | 0511039669/14/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and</p> |                                            |

comments of concern technical authority.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 91 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | SHAHI EXPORTS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000798AM27                 |
| RA File Number          | 07AX04000241 AM27                          |
| Licence No and Date     | 0711017726/14/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                    | Qty.          | Import Items                          | Qty. Recommended  |
|--------|--------------------------------------------------------------------------------|---------------|---------------------------------------|-------------------|
| 1      | Mens Trouser (Style No.326F203K) Made of 100% Cotton Dyed Woven Fabric GSM 310 | 135810<br>NOS | 100% Cotton Dyed Woven Fabric GSM 310 | 330018.300<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 92 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RISHI FIBC SOLUTIONS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000819AM27                 |
| RA File Number          | 34AX04000123 AM27                          |
| Licence No and Date     | 3411007894/14/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                                                                               | Qty.          | Import Items                               | Qty. Recommended  |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------------------------------------------|-------------------|
| 1      | FLEXIBLE INTERMEDIATE BULK CONTAINERS ( Net Content of P.P. Woven Fabrics with U.V. Stabilization- 238425 KGS, Polypropylene Granules- 33660 KGS, LDPE Granules-8415 KGS) | 280500<br>KGS | P.P. Woven Fabrics with U.V. Stabilization | 250346.250<br>KGS |
|        |                                                                                                                                                                           |               | Polypropylene Granules                     | 34669.800<br>KGS  |
|        |                                                                                                                                                                           |               | LDPE Granules                              | 8667.450<br>KGS   |

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 93 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000820AM27                 |
| RA File Number          | 05AX04000431 AM27                          |
| Licence No and Date     | 0511039674/14/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item | Qty. | Import Items | Qty. |
|--------|-------------|------|--------------|------|
|--------|-------------|------|--------------|------|

|   |                                                                                                        |              |                                                                    | <b>Recommended</b> |
|---|--------------------------------------------------------------------------------------------------------|--------------|--------------------------------------------------------------------|--------------------|
| 1 | NA-LADIES BLOUSE OR TOP MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 92 (+/-10%) WIDTH 57 (+/-10%) | 16945<br>NOS | 100% POLYESTER DYED WOVEN FABRIC GSM 92 (+/-10%) WIDTH 57 (+/-10%) | 41515<br>SQM       |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 94 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | ZAIBUNCO INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000821AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 06AX04000068 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0611004491/14/05/2026                      |
| <b>Norms Committee Decision:</b><br><br>The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export PVC/ PU Synthetic Leather made from PVC resin paste (synthetic and TPU granules. The firm has not submitted process flow chart and justification of wastage claimed. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit complete manufacturing process along with stage wise wastage and net contents of each import input for the final product.<br><br>The case stands deferred. |                                            |

|                                  |                                            |
|----------------------------------|--------------------------------------------|
| Case No.                         | 95 / NC/5/MEET/Jun/202627/3                |
| Case Status                      | Case Approved                              |
| Party Name                       | SHAH EXPORTS PRIVATE LIMITED               |
| Meeting Number and Date          | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                   | HQRNORM APPLY 00000873AM27                 |
| RA File Number                   | 07AX04000290 AM27                          |
| Licence No and Date              | 0711017784/18/05/2026                      |
| <b>Norms Committee Decision:</b> |                                            |

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item                                                                                                    | Qty.         | Import Items                                                         | Qty. Recommended |
|--------|----------------------------------------------------------------------------------------------------------------|--------------|----------------------------------------------------------------------|------------------|
| 1      | Boys Trouser (Style No.230260034) Made of 70% Polyester 28% Viscose 2% Elastane Yarn Dyed Woven Fabric GSM 240 | 16356<br>NOS | 70% Polyester 28% Viscose 2% Elastane Yarn Dyed Woven Fabric GSM 240 | 25515.360<br>SQM |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 96 / NC/5/MEET/Jun/202627/3                |
| Case Status             | Case Approved                              |
| Party Name              | MADURA TECHNICAL FABRICS LIMITED           |
| Meeting Number and Date | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number          | HQRNORM APPLY 00000874AM27                 |
| RA File Number          | 03AX04000772 AM27                          |
| Licence No and Date     | 0311054084/18/05/2026                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| S. No. | Export Item      | Qty.         | Import Items    | Qty. Recommended |
|--------|------------------|--------------|-----------------|------------------|
| 1      | Fabric Polyester | 90321<br>KGS | Polyester Chips | 97366.500<br>KGS |

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

|                                                                                                                                                            |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                   | 97 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                 | COTTON WORLD                               |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM APPLY 00000879AM27                 |
| RA File Number                                                                                                                                             | 07AX04000291 AM27                          |
| Licence No and Date                                                                                                                                        | 0711017787/19/05/2026                      |
| Norms Committee Decision:                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. |                                            |
| The case stands deferred.                                                                                                                                  |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|------------|----------------------|------------------|
| Case No.                                                                                                                                                                                                                                                                                                          | 98 / NC/5/MEET/Jun/202627/3                                                   |            |                      |                  |
| Case Status                                                                                                                                                                                                                                                                                                       | Case Approved                                                                 |            |                      |                  |
| Party Name                                                                                                                                                                                                                                                                                                        | BHARTIYA INTERNATIONAL LIMITED                                                |            |                      |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                           | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026                                    |            |                      |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00000934AM27                                                    |            |                      |                  |
| RA File Number                                                                                                                                                                                                                                                                                                    | 07AX04000300 AM27                                                             |            |                      |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                               | 0711017800/21/05/2026                                                         |            |                      |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                         |                                                                               |            |                      |                  |
| The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under: |                                                                               |            |                      |                  |
| S. No.                                                                                                                                                                                                                                                                                                            | Export Item                                                                   | Qty.       | Import Items         | Qty. Recommended |
| 1                                                                                                                                                                                                                                                                                                                 | MENS JACKET MADE OF 100% SHEEP SHEARLING (STYLE NAME. WESTFORD) 32.25 SQF NET | 201<br>PCS | 100% SHEEP SHEARLING | 6231<br>SQF      |

|                                                                                                                                                                                                                             |                      |  |  |  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|--|--|--|
|                                                                                                                                                                                                                             | CONTENT IN 1 GARMENT |  |  |  |
| <p>It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions on HBP.</p> |                      |  |  |  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 99 / NC/5/MEET/Jun/202627/3                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | RICHA GLOBAL EXPORTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00000943AM27                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04000521 AM27                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511039834/22/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:</p> <ol style="list-style-type: none"> <li>1. Firm to submit relevant photo, CAD and measurement chart identifying it with export product, imported input serial number.</li> <li>2. Firm to submit proper CAD/image for export product 3 as given for export product 1 and 2.</li> <li>3. Firm to submit justification for consumption claimed for each garment.</li> </ol> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                            |                                            |
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| Case No.                                                                                                                                                   | 100 / NC/5/MEET/Jun/202627/3               |
| Case Status                                                                                                                                                | Case Approved                              |
| Party Name                                                                                                                                                 | PARAMOUNT PRODUCTS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                    | NC/ 5/ MEET/ Jun/ 202627/ 3 and 24/06/2026 |
| HQ File Number                                                                                                                                             | HQRNORM APPLY 00000939AM27                 |
| RA File Number                                                                                                                                             | 05AX04000524 AM27                          |
| Licence No and Date                                                                                                                                        | 0511039830/22/05/2026                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested</p> |                                            |

for fixation of norms. Accordingly, as per the CAD, other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

| <b>S. No.</b> | <b>Export Item</b>                                                                                 | <b>Qty.</b> | <b>Import Items</b>                                                    | <b>Qty.<br/>Recommended</b> |
|---------------|----------------------------------------------------------------------------------------------------|-------------|------------------------------------------------------------------------|-----------------------------|
| 1             | LADIES TOP WITH TIE MADE OF<br>100% POLYAMIDE KNITTED DYED<br>FABRIC GSM 61 (TOLERANCE +/-<br>10%) | 7340<br>NOS | 100% POLYAMIDE<br>KNITTED DYED FABRIC<br>GSM 61 (TOLERANCE +/-<br>10%) | 28111<br>SQM                |

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.